Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.153 of 2007

Dated: 10th March, 2010

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member

Punjab State Electricity Board .... Appellant (s)
Versus
Punjab State Electricity Regulatory Commission& Anr. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachadndran

Counsel for the Respondent(s): Mr. Sakesh Kumar for Resp. 1
Mr. Arun Mani & Mr. Anshuman Pande
For Govt. of Punjab

ORDER

As agreed by the learned counsel for the parties, post the matters on ***12.04.2010.***

(H.L. Bajaj)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson